

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSTransfer Petition (Criminal) No. 363/2023

VISHAL KUMAR & ORS.

Petitioner(s)

VERSUS

VAISHALI GAURAV

Respondent(s)

(IA No. 101445/2023 - EX-PARTE STAY and IA No. 101446/2023 -
EXEMPTION FROM FILING O.T.)

Date : 30-06-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE K.V. VISWANATHAN
(VACATION BENCH)

For Petitioner(s)

Mr. Shahid Azad, Adv.
Mr. Shafik Ahmed, Adv.
Mr. S. Nasir, Adv.
Ms. Meenu Sharma, Adv.
Mr. M. Asif, Adv.
Mr. V. Elanchezhiyan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable on 10.08.2023.

In the meanwhile, on an application made by the petitioners, they be granted exemption from personal appearance in Misc. Criminal Case no. 191/2022 titled as "*Vaishali Gaurav vs. Vishal Kumar & Ors.*", pending in the Court of ACJM (SD), District Haridwar, Uttarakhand.

(DEEPAK GUGLANI)
AR-cum-PS(AVGV RAMU)
COURT MASTER (NSH)